

Office Notice, Office
Memorandum, of Coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Per Tribunal

Fixed For AH with

Question of Point of

Limitation during the week commencing

from 8-11-93 Nagpur. Issue notice to
Issue notice to applicant.

MP no. 637/93.
For JT. Petition
on

Yeli
26/8

Notice issued to
applicant on
dtd. 3/9/93.

3/
6/9

order/Judgement (despatched
to Applicant/Respondent (s)
on 2/12/93

11/1/94

Sy. Registrar

Dated: 2-11-93.

Camp at Nagpur.

Ms. Sulekha Kumbhare, Counsel for
the applicant.

Mr. H. G. Bhargade, Counsel takes
notice on behalf of the Respondents.

In the absence of the statement
of the facts in the application, if the
applicant is entitled to grant of
temporary status, the Respondents
should consider his entitlement
and act accordingly. With these
directions the application is disposed
of. No order as to costs.

N.K.V.
(N.K. VERMA)
MCA

(H.S. DESHPANDE)
V.C.